

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/242/2020 in CA/1431/2019
NAME OF PETITIONER : Income Tax Department, M/s Exceed Technologies Pvt Ltd
NAME OF RESPONDENT : RoC, Chennai & 3 others
SECTION : Sec.252 RW Rule 11 of NCLT

ORDER

Due to lack of coram, the matter stands adjourned to **23.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS